

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMEDABAD BENCH
NAGAR KALYANO.A. No.
~~XXXXXX~~

218 OF 1990

DATE OF DECISION 11/5/90

Shri Manga Gobriya and 15 ors. Petitioner

Mr.R.K.Mishra

Advocate for the Petitioner(s)

Versus

Union of India and Others

Respondent

Mr.N.S.Shevde

Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. M.M. Singh : Administrative Member

The Hon'ble Mr.

1. Whether Reporters of local papers may be allowed to see the Judgement? Y
2. To be referred to the Reporter or not? N
3. Whether their Lordships wish to see the fair copy of the Judgement? N
4. Whether it needs to be circulated to other Benches of the Tribunal? N

1. Shri Manga Gobriya,
2. Shri Somji Galu,
3. Shri Vala Bhura,
4. Shri Harishankar Jangi;
5. Sagelu Anoop,
6. Shri Jitra Seetu;
7. Titiya Pidiya,
8. Smt. Bijli Pooniya,
9. Smt. Hakri Kamji,
10. Smt. Meta Badiya,
11. Smt. Lalita Ratansinh;
12. Shri Ramsingh Somji,
13. Shri Dala Gunan;
14. Shri Vinod Babu Singh;
15. Shri Sabur Balchand; and
16. Shri Sakuldip Bhagirathi.

C/o. Harishankar Jangi,
Sant Karir Nagar,
Near Railway Line, Akota,
Baroda.

... Applicants.

Vs.

1. Union of India,
Notice to be served through
Divisional Railway Manager,
Western Railway,
Pratapnagar, Baroda.
2. Sr.Divisional Engineer (I),
Pratapnagar,
Baroda.
3. Chief Permanent Works Inspector,
Western Railway,
Baroda.

... Respondents.

Coram : Hon'ble Mr.M.M.Singh : Administrative Member

ORAL ORDER

Date : 11/5/1990

Per : Hon'ble Mr.M.M.Singh : Administrative Member

Heard Mr.R.K.Mishra learned counsel for the applicants and Mr.N.S.Shevde, learned counsel for the respondents. As both sides conceded that it is not clear why certain amounts are being deducted from the applicants every month, in the interest of justice the respondents may be directed to serve on the applicants a speaking order stating why the amounts are being deducted every month. If the applicants are left with any grievance, by reviving this application. Till the point is clarified, further deduction shall not be made by the

respondents. The application is disposed of accordingly.

M. M. S
(M. M. Singh) 195790
Administrative Member

a.a.b.